

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:145
ANSWERED ON:22.02.2011
DISTRIBUTION OF FOODGRAINS
Deka Shri Ramen;Guddu Shri Premchandra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of foodgrains and other essential commodities allocated, released and lifted under the Public Distribution System (PDS)/Targeted Public Distribution System (TPDS) during each of the last three years, State-wise;
- (b) whether there is any mechanism to monitor distribution under PDS/TPDS; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Under the Targeted Public Distribution System (TPDS), allocations of foodgrains, kerosene (SKO) and sugar are made to the State Governments/Union Territory Administrations. Considering the high prices of pulses prevailing in open market, a scheme for "Distribution of imported pulses at subsidized rates by State Governments" was approved in November, 2008 and is in operation till 31.3.2011.

The State-wise details of the allocation and offtake of foodgrains (rice & wheat), kerosene (SKO), sugar and pulses supplied during the last three years are as per Annex-I to IV.

TPDS is operated under the joint responsibility of the Government of India and State Governments/UT Administrations. The responsibility for lifting of the foodgrains allocated by the Government of India, identification of beneficiaries and monitoring of its distribution, etc. amongst the beneficiaries through PDS network rest with the State Government/UT Administration. State Governments/UT Administrations have been directed to implement a Nine Point Action Plan for streamlining the working of TPDS. Government of India regularly reviews the implementation of TPDS functioning by holding Conferences, review meetings, and issuing advisories.